

आयकर अपीलीय अधिकरण “नागपूर” न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL “NAGPUR” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.575 to 581/NAG/2016  
निर्धारण वर्ष / Assessment Years : 2002-03 to 2008-09

Kiranbala C. Kochar,  
'Chaitanya Bhavan',  
Main Road, Mohota Chowk,  
At Post : Hinganghat,  
Dist. : Wardha – 442301.

.....अपीलार्थी / Appellant

PAN : ACYPK2198P.

बनाम / V/s.

The Income Tax Officer,  
Wardha.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Rachit Thakar  
(Withdrawal application filed.)

Revenue by : Smt. Agnes P. Thomas

सुनवाई की तारीख / Date of Hearing : 06.05.2021

घोषणा की तारीख / Date of Pronouncement : 06.05.2021

**आदेश / ORDER**

These appeals filed by the assessee are directed against the common orders passed by the Commissioner of Income Tax (Appeals)-2, Nagpur dated 21.10.2016 in relation to the assessment years 2002-03 to 2008-09.

2. Before us, the appellant filed a letter dated 05.05.2021 seeking permission to withdraw the above appeals on the ground that the issue involved in these appeals stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by Principal Commissioner of Income Tax, Nagpur – 2.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, all the above appeals stand dismissed as withdrawn.

5. In the result, all the above appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on 06<sup>th</sup> day of May, 2021.

**Sd/-**  
**(R.S. SYAL)**  
**VICE PRESIDENT**

**Sd/-**  
**(S.S. VISHWANETHRA RAVI)**  
**JUDICIAL MEMBER**

पुणे / Pune; दिनांक / Dated : 06<sup>th</sup> May, 2021.  
Sujeet

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-2, Nagpur.
4. The Pr. CIT-2, Nagpur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "नागपूर" बेंच, पुणे / DR, ITAT, "NAGPUR" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.